

हालीडे कैंप स्थापित करने के लिये राज्य सरकार को 50,000 रुपये का उपदान दिया गया।

(ग) चूंकि पर्वतीय स्थानों को यातायात मौसम विशेष में ही होता है यह संभव है कि छुट्टियों में यात्रियों के आधिक्य के कारण माथेरान और लोनावाला में उन महीनों में सुविधायें अपर्याप्त सिद्ध हों।

(घ) उस हालीडे कैंप के अतिरिक्त जो कारला में पहले से काम कर रहा है केन्द्रीय सरकार के पास माथेरान और लोनावाला में हालीडे कैंप स्थापित करने के कोई प्रस्ताव नहीं है।

#### SAPDARJUNG AIRPORT

5153. SHRI RAM CHARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to close Safdarjung Airport and shift it to Palam; and

(b) if so, when ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). There is no proposal to shift flying operations from Safdarjung to Palam, but the feasibility of shifting such operations to another site is being examined.

#### SCIENCE TALENT SELECTIONS

5154. SHRI N. R. DEOGHARE : Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 6773 answered on 26th July, 1967 and state :

(a) whether Government propose to review the cases of candidates further below the 366th candidate who have fared satisfactorily and give them incentives to develop their science talent in view of the large number of scholarships that go abegging due to selected students opting for other courses; and

(b) if so, when a decision in this regard is likely to be taken ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The matter will be considered by the Advisory Board for National Science Talent Search Scheme at its next meeting proposed to be held shortly.

#### KERALA KALAMANDALAM KATHAKALI TROUPE

5155. SHRI A. K. GOPALAN :  
SHRI E. K. NAYANAR :  
SHRI P. GOPALAN :  
SHRIMATI SUSEELA GOPALAN :

Will the Minister of EDUCATION be pleased to state :

(a) whether our diplomatic mission or any other concerned authorities in Beirut have received complaint regarding the alleged theft of a box containing money and valuable belonging to the Manager of the Kerala Kalamandalam Kathakali troupe which had been touring Europe and Canada;

(b) if so, the steps taken to recover it; and

(c) the total amount of foreign exchange earned by the tour of this troupe abroad after deducting the daily expenditure of the troupe ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). After participating in the India Week Celebration during Expo'67 in Montreal in June-July, 1967, the Kathakali Troupe of the Kerala Kalamandalam toured Europe and West Asia on a commercial basis.

The Manager of the Troupe informed the Indian Embassy in Beirut on 5th September, 1967 about the loss of a suitcase containing valuables. The matter was immediately taken up with the Ball Beck Festival authorities and the Middle East Airlines. The suitcase was traced in Frankfurt on 9th September from where it was sent to Athens on 11th September and then on to Paris on 14th September. It is presumed that the suitcase has since been delivered to the owner.

(c) The Troupe returned to India towards the end of September, 1967 and the impressario in Paris who arranged the tour,

has yet to settle the accounts. Information regarding foreign exchange earnings will become available after the accounts are settled.

#### FAIR PRICE SHOPS IN ANDAMANS

5156. SHRI K. R. GANESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Fair Price Shops opened by the Andaman and Nicobar Administration in the Andaman group;

(b) whether any Fair Price Shops have been opened in large compact labour areas; and

(c) if not, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Seventy-six fair price shops have been opened by Andaman and Nicobar Administration in the Andaman group of Islands keeping in view the needs of people, including labourers, in various localities. 26 of these fair shops are functioning in areas where labourers are concentrate in large numbers.

#### FAIR PRICE SHOPS IN NICOBAR

5157. SHRI AMRIT NAHATA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of fair price shops opened by the Andaman Administration in the Nicobar group;

(b) the total population of the area in which such shops have been opened;

(c) whether commodities are sold in Government Fair Price Shops at lesser rates than in the Nancowry Trading Company;

(d) whether under Andaman Nicobar Tribal Protection Regulations Government was required to fix prices in Nicobar group; and

(e) the reasons for the failure to fix prices ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Civil Supply Stores were opened by the Andaman and Nicobar Administration at the following places and the total

population of these places, according to the 1961 census, is indicated against them :

<i>Name of the place</i>	<i>Population</i>
Car Nicobar	9879
West Bay Katchal	904
East Bay Katchal	
Teressa	547
Kondul	82
Pilomillo	40
Campbell Bay (Gr. Nicobar)	203
Camorta	795
Kapanga	107

One store was opened at each of the places mentioned above.

The Civil Supply Store at Kapanga was opened temporarily on 10-10-67 and was closed when the regular store was opened at East Bay Katchal.

Except the stores at Car Nicobar and Camorta all other stores have since been closed in compliance with the orders of the Calcutta High Court.

(c) Commodities at these stores were sold at rates worked out on 'no profit, no loss' basis and the rates charged by the Nancowry Trading Company were generally higher. However, the rates for controlled commodities like atta, rice and sugar were the same.

(d) In accordance with the terms of the licence for trade issued under the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956, the Chief Commissioner or an officer so authorised by him fixes the maximum retail sale price of the commodities sold. There is no bar to licensee selling commodities at rates lower than the maximum fixed.

(e) Maximum retail prices are being fixed as per the rules.

#### WRIT PETITIONS AGAINST ANDAMAN ADMINISTRATION

5158. SHRI AMRIT NAHATA : Will the Minister of HOME AFFAIRS be pleased to state the number of writ petitions filed in the Calcutta High Court in the years 1963—67, year-wise against Andaman and Nicobar Administration ?